

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :07/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	IRDA Appeal	1/2021	Confiance International Reinsurance Broker LLC Anr Vs. IRDA	Mr. Amrut Joshi, Advocate Mr. Mustafa Doctor, Senior Advocate
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552-ADMISSION-COURTCODE-COUNCILELECTIONS-AT11.07AM

2	IRDA-MISCAPPLIC ATION	16/2021	INDIANINSTOFINSURANCES URVEYORSANDLOSSASS.-U RGENTHE Vs. IRDA	Advocate Rishabh Dhanuka
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(Main Matter Number :IRDA Appeal/0000010/2021)

	IRDA Appeal	10/2021	INDIAN INSTITUTE OF INSURANCE SURVEYORS AND LOSS Vs. IRDA	Advocate Rishabh Dhanuka
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Sub Matter : IRDA-MISAPPLICATION/0000016/2021

568-ADMISSION-COURTCODE-FARMAXGDR-11.10 AM

3	Misc. Application	1008/2021	PROSPECT CAPITAL LTD. AND ANR.-URGENCY Vs. SEBI	RRG ASSOCIATES
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(Main Matter Number :SEBI Appeal/0000632/2021)

	Misc. Application	1009/2021	PROSPECT CAPITAL LTD. AND ANR.-EXEMPTION Vs. SEBI	RRG ASSOCIATES
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(Main Matter Number :SEBI Appeal/0000632/2021)

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	Misc. Application	1110/2021	PROSPECT CAPITAL LTD. AND ANR.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000632/2021)	RRG ASSOCIATES
	SEBI Appeal	632/2021	PROSPECT CAPITAL LTD. AND ANR. Vs. SEBI	RRG ASSOCIATES
Sub Matter :		Misc. Application/0001008/2021		
Sub Matter :		Misc. Application/0001009/2021		
Sub Matter :		Misc. Application/0001110/2021		
<u>569-ADMISSION-COURTCODE-PENALTYREVIEW-11.15 A.M.</u>				
4	SEBI Appeal	633/2021	JULLUNDUR MOTOR AGENCY DELHI LIMITED Vs. NSEIL	Corporate Attorneys
<u>570-ADMISSION-COURTCODE-MPSREQUIREMENT-11.20 A.M.</u>				
5	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitkumar Ranmal HUF
6	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
7	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah
<u>571-ADMISSION-COURTCODE-MACLARIFICATION-11.25 A.M.</u>				
8	Misc. Application	1138/2021	Choice Equity Broking Pvt. Ltd. - CLARIFICATION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000230/2020)	Manilal Kher Ambalal and Co

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<u>572-ADMISSION-COURTCODE-MARESTORATION-11.30 A.M.</u>				
9	Misc. Application	1147/2021	PALAK SHAH-RESTORATION Vs. SEBI AND ORS.	B SAMYAK LAW FIRM
(Main Matter Number :SEBI Appeal/0000202/2021)				
10	Misc. Application	1146/2021	DHARA TECHNOSYSTEM LLP-RESTORATION Vs. SEBI AND ORS.	SAMYAK LAW FIRM
(Main Matter Number :SEBI Appeal/0000201/2021)				
<u>104-ADMDISPOSAL-COURTCODE-GUIDELINES-AT11.35 A.M.</u>				
11	IRDA Appeal	3/2019	Hero Insurance Broking India Private Limited Vs. IRDAI	V. Dhond, Sr. Adv.i/b ShardulAmarchandMangald as Co Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter : IRDA-MISCAPPLICATION/0000004/2019				
	IRDA-MISCAPPLICATION	4/2019	Hero Insurance Broking India Pvt. Ltd. Vs. IRDA	ANB Legal K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000003/2019)				
A/W	IRDA Appeal	1/2020	Maruti Insurance Broking Private Ltd. Vs. IRDAI	Kumar Desai,Adv. i/b ShardulAmarchandMangald as Co. Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter : IRDA-MISCAPPLICATION/0000001/2020				
	IRDA-MISCAPPLICATION	1/2020	Maruti Insurance Broking Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000001/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	IRDA Appeal	3/2020	Aditya Birla Insurance Brokers Limited Vs. IRDAI	Gaurav Joshi,Sr.Adv. i/b ShardulAmarchandMangaldas
	IRDA-MISCAPLICATION	3/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
	(Main Matter Number :IRDA Appeal/0000005/2020)			
	IRDA-MISCAPLICATION	5/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDA	Prakash Shah and Associates K. ASHAR AND CO.
	(Main Matter Number :IRDA Appeal/0000006/2020)			
A/W	IRDA Appeal	5/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
	Sub Matter :	IRDA-MISCAPLICATION/0000003/2020		
A/W	IRDA Appeal	6/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDAI	Prakash Shah Adv.,i/b Prakash Shah and Associates Mihir Mody,Adv. i/b K.Ashar and Co.
	Sub Matter :	IRDA-MISCAPLICATION/0000005/2020		

252-DISPOSAL-COURTCODE-REDEMPTION-AT 11.37 A.M.

12	SEBI Appeal	48/2020	Rajkumar Saraf and Anr. Vs. SEBI	
	Sub Matter :	Misc. Application/0000049/2020		
	Misc. Application	49/2020	RAJKUMAR SARAF AND ANR. Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000048/2020)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	295/2020	RAJKUMAR SARAF AND ANR. Vs. SEBI (Main Matter Number :SEBI Appeal/0000282/2020)	Ms. Anjali Shah, Advocate
A/W	SEBI Appeal	282/2020	Rajkumar Saraf and Anr. Vs. SEBI	Ms. Anjali Shah, Advocate Mr. Abhiraj Arora, Advocate
Sub Matter :		Misc. Application/0000295/2020		
<u>318-DISPOSAL-COURTCODE-REMANDCISREFUND-AT-11.45 AM</u>				
13	SEBI Appeal	404/2020	Arohan Trustee Company Pvt. Ltd Vs. SEBI	i/b Parinam Law Associates i/b The Law Point
Sub Matter :		Misc. Application/0000525/2020		
	Misc. Application	525/2020	Arohan Trustee Company Pvt. Ltd Vs. SEBI	i/b Parinam Law Associates i/b The Law Point
(Main Matter Number :SEBI Appeal/0000404/2020)				
<u>44-ADMDISPOSAL-EXPARTEPENALTY-AT-11.55 AM</u>				
14	SEBI Appeal	426/2020	POWERHOUSE FITNESS LTD.AND OTHERS Vs. SEBI	HARSH KESARIA, ADVOCATE
Sub Matter :		Misc. Application/0001159/2021		
	Misc. Application	1159/2021 (/0000)	Powerhouse Fitness Ltd. and Ors.-Urgency Vs. SEBI	Mr. Harsh Kesharia, Advocate ELP
(Main Matter Number :SEBI Appeal/0000426/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>369-DISPOSAL-COURTCODE-GSMSUSPENSION-AT-12.05 PM</u>				
15	SEBI Appeal	458/2020	Empower India Ltd. Vs. BSE Ltd. and Anr.	Prakash Shah and Associates The Law Point ELP
Sub Matter :		Misc. Application/0000534/2020		
	Misc. Application	534/2020	Empower India Ltd. Vs. BSE Ltd. and Anr.	Prakash Shah and Associates The Law Point ELP
(Main Matter Number :SEBI Appeal/0000458/2020)				
	SEBI Appeal	472/2021	AVANCE TECHNOLOGIES LTD Vs. BSEIL AND ANR	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000702/2021		
<u>278-ADMDISPOSAL-COURT CODE-DOUBLEJEOPARDY-12.15 PM</u>				
16	Misc. Application	593/2020	SHRIRAM INSIGHT SHARE BROKERS LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000559/2020)				
	SEBI Appeal	559/2020	Shriram Insight Share Brokers Ltd. Vs. SEBI	Mr. Srisabari Rajan, Advocate Mr. Suraj Chaudhary, Advocate
Sub Matter :		Misc. Application/0000593/2020		
<u>339-ADMDISPOSAL-INVESTMENTADVISORS-AT-12.25 PM</u>				
17	SEBI Appeal	315/2021	RISHABH JAIN Vs. SEBI	Joby Mathew and Associates Vidhii Partners

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<u>380-ADMDISPOSAL-COURTCODE-TRANSFEROFFMARKET-12.35</u>				
18	SEBI Appeal	321/2021	Shree Sudarshan Castings P. Ltd. Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate Vidhii Partners, Advocates